

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 144 of 2011 &**  
**IA- 228 of 2011**

**Dated :2<sup>nd</sup> November, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Indian Hotel & Restaurant Association & Anr. ... Appellant(s)**

**Versus**

**M.E.R.C. & Anr. ....Respondent(s)**

**Counsel for the Appellant(s): Ms. Surbhi Sharma &**  
**Ms. Shikha Ohri**  
**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,**  
**Mr. Arijit Maitra &**  
**Mr. Sugam Sethi for R.1**  
**Mr. J.J. Bhatt, Sr. Adv. With**  
**Ms. Anjali Chandurkar**

**ORDER**

Post the matter for hearing on **01.12.2011** at 2.30 p.m. along with Appeal No. 132 of 2011 and batch. In the meantime, pleadings be completed on or before 20.11.2011.

**( V.J. Talwar)**  
**Technical Member**

**(Justice M. KarpagaVinayagam )**  
**Chairperson**

**TS/KS**